

SCHEDULE OF TENDER (SOT)

E-tender for Interior Renovation of Media Room on 15th floor and Conference Room on 19th floor in Central Office Building Including Civil, MEP, HVAC, Electrical and Allied works at Reserve Bank of India (RBI), Mumbai

Sr No	Details	Date/ Time
1	e-Tender No.	RBI/PD-Central Office Departments/Others/8/25-26/ET/424
2	Mode Of Tender (Limited)	e-Procurement System (Online Part I – Techno Commercial Bid and Part II - Price Bid through www.mstcecommerce.com/eprocn/rbi) (To be filled only by eligible contractors)
3	Estimated Cost	₹ 1.90 Cr
4	View tender – Date, Time on MSTC Web portal	August 25, 2025 at 20:00 Hrs
5	Pre-Bid meeting	September 02, 2025 at 11:00 Hrs. at Premises Dept., 5th floor, Reserve Bank of India, Central Office Building, Fort, Mumbai
6	Earnest Money Deposit	₹3,80,536/- EMD in the form of Demand draft drawn in favour of Reserve Bank of India, of a Scheduled Bank or Bank Guarantee as per proforma annexed hereto shall be deposited in original at the office of tenderer inviting authority (RBI) or through NEFT/RTGS on or before 02:00 PM of 12.09.2025. The account details for NEFT/RTGS transaction is as under: Beneficiary Name: Reserve Bank of India IFSC: RBISOCOD001 Account No.: 41861403873 Proof of remittance indicating transaction number and other details shall be uploaded on Bank's approved e-tender portal along with other tender documents. The same shall also be shared to email spthite@rbi.org.in / manishmgaikwad@rbi.org.in on or before 02:00 PM of 12.09.2025. Any such bid received without EMD shall be treated as non bonafide and shall be rejected from participating in the tender process.
7	Bid Start Date- Date of Starting of eTender for submission of online Techno-Commercial Bid and price Bid at www.mstcecommerce.com/eprocn/rbi	August 25, 2025 at 20:00 Hrs

8	Bid close Date- Date of closing of online e-tender for submission of Techno-Commercial Bid& Price Bid	•
9	Date & time of opening of a. Part-I (Techno-Commercial Bid) b. Part-II Price Bid: Date of opening of Part II (i.e.price bid) shall be informed separately	September 12, 2025, at 15:00 Hrs. a. Shall be informed separately to the contractors eligible for Part II of the tender
10	Date of Presentation	September 16, 2025 at 11:00 Hrs or Will be communicated to bidders through email.

Note: The firms shall pay the mandated transaction fee to MSTC payment gateway in favour of MSTC LIMITED